

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1748**  
ANSWERED ON 28<sup>TH</sup> DECEMBER, 2017

**MANDATORY FRONTAL AND SIDE CRASHTEST**

1748. SHRI SUDHEER GUPTA:  
SHRI NARANBHAIKACHHADIYA:  
SHRI S.R. VIJAYAKUMAR:  
SHRI BIDYUT BARAN MAHATO:  
SHRI T. RADHAKRISHNAN:  
SHRI. KUNWAR HARIBANSH SINGH:  
SHRI GAJANAN KIRTIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has made frontal and side crash test mandatory for all new models of cars and if so, the criteria fixed by the Government in this regard;
- (b) whether the Government is aware that popular Indian brand of cars have failed the crash test as per the Global standards;
- (c) if so, the reasons therefor along with the corrective measures taken/being taken by the Government in this regard;
- (d) whether the Government has made it mandatory for all cars manufactured after July 2019 to have air bags for drivers, seatbelt reminders, speeding alert system, sensors for reverse parking and manual overrides over central locking system for emergencies; and
- (e) if so, the details along with aims and objectives thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) This Ministry has issued notification S.O. 1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 wherein for amendment of Central Motor Vehicles Rules, 1989 (CMVRs) the following crash standards have been notified: -

- (i). Automotive Industry Standard 098-2008 as amended from time to time for Protection of occupants in the event of an Offset Frontal Collision shall be mandatory for the new models from 1<sup>st</sup> October, 2017 and for all models 1<sup>st</sup> October, 2019
- (ii). Automotive Industry Standard 099 -2008 as amended from time to time for Side door impact for all passenger cars, Protection of Occupants in the event of Lateral Collision shall be mandatory for the new models from 1<sup>st</sup> October, 2018 and for all models with effect from 1<sup>st</sup> October, 2019.

(b) & (c) No, Madam. No such information has been received.

(d) & (e) This Ministry has issued notification G.S.R 1483(E) dated 07.12.2017 vide which Motor vehicles of category M1, manufactured on and after the 1<sup>st</sup> day of July, 2019, to comply with the additional safety features like seat belt reminder, manual over-ride, speed alert system vehicle reverse gear sensor etc. and its requirements as stipulated in Automotive Industry Standard (AIS) 145 -2017 as amended from time to time.

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